

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN BENCH, PUNE

Execution Application No. 02/2021 (WZ)

In

Original Application No. 52/2015 (WZ)

IN THE MATTER OF:

Mr. Bhagwan Laxman Bhadale & Ors.

..... Applicant(s)

Versus

The Commissioner, Pune Municipal Corporation & Ors.

..... Respondent(s)

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Place : Pune

Date: 05.01.2022



(Pratik D Bharne)

Scientist 'E'

For Regional Director

CPCB, Regional Directorate, Pune

Joint Report on Execution of Biomining

In compliance with Execution Application order dated 21/06/2021 in the matter of Original Application No.52/2015(WZ) of the Hon'ble National Green Tribunal (NGT); Bhagwan Laxman Bhadale & Ors. Versus The Commissioner, Pune Municipal Corporation & Ors.

1.0 Background:

In the matter of Original Application No. 52/2015 (M.A. No. 156 of 2015) related with the Bio Mining of legacy waste sites at Urali Devachi and Fursungi, Tal. Haveli; Dist. Pune between Mr. Bhagwan Laxman Bhadale & Ors. Applicant Versus The Commissioner, Pune Municipal Corporation & Ors. the Hon'ble NGT directed the following;

*"... (7) In view of the above, since the legacy waste site has not been cleared as stipulated, bank guarantee of Rs. 2 Crores, furnished by the PMC to guarantee compliance and on failure encashment, is liable to be encashed. The PMC may deposit the said amount in a separate account coordinating with the concerned Bank. The amount may be utilised for restoration of the environment under an action plan, to be prepared by the PMC but approved by the State PCB. The Secretary, Environment, Maharashtra may monitor compliance of the directions issued vide order dated 11.07.2020 addressed to the Municipal Commissioner, Pune. The State PCB and Environment Department may take necessary requisite measures for ensuring compliance of the statutory Rules, following due process of law. Compensation may be 4 assessed and recovered for continued violations. The PMC may file a status report before the next date giving the extent of waste still remaining at the site and the timeline by which the same will be finally cleared, status of establishment of Waste Processing plants and their performance in terms of management of rejects arising out of WPPs, avoiding dumping as Sanitary Landfilling (SLF). **MPCB and CPCB may jointly give a report on execution of biomining as per the guidelines of CPCB.** The status report be filed by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*

Copy of the aforesaid order dated 21/06/2021 of the Hon'ble NGT is given at **Annexure-I**.

In compliance to the aforesaid Hon'ble NGT order and its Directions to the MPCB and CPCB to visit Pune Municipal Corporation Municipal Solid Waste dumping site located at Gat No.31 to 32, Village Devachi Urali and S No.191 to 195 Phursungi, Tal Haveli, Dist-Pune and give a report on execution of biomining as per guidelines of CPCB.

Accordingly, visit was carried out on 02.12.2021 at Pune Municipal Corporation Municipal Solid Waste dumping site located at Gat No.31 to 32, Vill. Devachi Urali and S No.191 to 195 Phursungi, Tal Haveli, Dist-Pune by the following officials;

Sr. No.	Name of the officials	Organization
01	Shri Shashikant Lokhande	Scientist E, CPCB, Pune
02	Shri Pratap Jagtap	Sub-Regional Officer, MPC Board, Pune-I
03	Shri. Sudhir Chavan	Executive Engineer, Solid Waste Department, Pune Municipal Corporation
04	Shri. Rajendra Tidake	Junior Engineer, , Pune Municipal Corporation

2.0 Legacy Wastes and their Management carried by Pune Municipal Corporation (PMC):

As informed by PMC, from 1985 to 1997 municipal solid waste in the Pune city was disposed at Paud Road (Kothrud) Depot having an area about 29 Acres. During these years the quantity disposed was approximately about 2.5-3 Lakh MT. This land was handed over to Pune Metro for construction of shed and remediation process was carried out on the municipal solid waste at the said location by Pune Metro and a car shed is constructed on this land. As per information provided by PMC vide letter no. SWM/2928 dated 08-10-2021 (copy given at **Annexure-II**), PMC was allocated a dump site by the District Collector in 1989 for using it as disposal site. It is spread on total 163 acres of area at Survey No. 191 to 195, Uruli/Fursungi, Pune, out of which PMC has developed cement ground on 8 Acres of land and details of the remaining area of 155 acres are as below:

1. 45 acres have old legacy wastes which are scientifically capped using HDPE Liner, Geo Membrane, Gas Collection and flaring system, leachate collection system and covered with vegetation (small shrubs) and it is maintained with annual maintenance contract.





Uruli Depot Capping Area and Vegetation



Flaring system – For Capping area

2. On 20 Acres land where about 09 lakh metric tons (MT) were lying, phase-I bioremediation/ bio-mining is going on since 18/4/2019. 7.5 MT of legacy wastes has been processed and the remaining 1.5 lakh MT will be processed in next 06 months.
3. On approx 15 acres where approximately 08 lakh MT are lying, Phase-II bio-mining is proposed. PMC is carrying out contour survey of area to ascertain exact quantity of legacy waste remaining on this area, once the quantum is finalized, processing of remaining quantity of legacy waste will be started to free this land for which tender is also proseed in upcoming months.
4. 65 acres of land was given to M/s Hanjer Bio Tech Company for setting up 02 processing plants of each 500 MT per day capacity to produce RDF/ Compost and engineered sanitary landfill on 6 acres land for disposing inerts/reject materials. These plants were operated during 2009-2013 and are not operational now due to contract agreement termination and arbitration process is going on between the PMC and M/s Hanjer Bio Tech Company. The said sanitary landfill having 1.25-1.5 lakhs MT of disposed wasted has been covered only with soil cover.
5. On 8 acres land, PMC has developed sanitary landfill and it is made operational since 23rd November 2020 to dispose inerts/rejects generated from various solid waste processing plants.
6. 2 acres consist of internal roads and buffer zone.



Google image of Urli/ Furshungi Waste Process and Disposal site

- Thus, Wastes dumped about 25 Lakh MT during 1997-2008 have been scientifically capped in the aforesaid 45 acres sites. During 2009 till 2013, wastes were processed in processing plants and rejects were dumped into sanitary landfill operated by M/s Hanjer Bio Tech Company and the same has been covered with only soil cover.
- During 2014-Dec 2019, about 17 lakh MT wastes were dumped in the aforesaid 20+15 acres land. Out of 09 lakh metric tons (MT) lying on the aforesaid 20 acres land, 7.5 MT of legacy wastes have been bioremediated /bio-mined processed and the remaining 1.5 lakh MT will be processed in next 06 months under Phase-I.
- For the other estimated 08 lakh MT lying in the aforesaid 15 acres, bio-mining is proposed as Phase-II.
- PMC is carrying out contour survey of area to ascertain exact quantity of legacy waste remaining on this area, once the quantum is finalized, processing of remaining quantity of legacy waste will be started to free this land for which tender is also proposed in upcoming months.

2.1 Bio-Mining/ Bio-Remediation

- A. The work of bio-mining/bio-remediation, as the aforesaid Phase-I of 09 Lakh MT of legacy waste, has been given to M/s Bhumi Green Energy (B-14, Narayan Baugh Society, Magarpatta, Hadapsar, Pune) on 1/11/2018. After the plant erection was completed, the processing of legacy waste started w.e.f. 18/4/2019.

B. MPCB has granted authorization dated 3rd March 2020 under the Solid Waste Management Rules 2016 (**Annexure-III**).

C. Methodology Adopted by M/s. Bhoomi Green Energy;

1. The treatment & disposal of Legacy waste done by Bio-remediation and Bio-mining.
2. A total station survey along with drone mapping of landfill/dumping site carried prior to start of the project which has ensure precursor study with history of the site and also carried compositional analysis of waste.
3. The environment parameters such as baseline study of heavy metals in surface and subsurface soils and water, rainfall, soil type, surface hydrology, topography, wind direction etc. studied before and after bio-mining.
4. The Characterization of waste of the dumpsite were carried out and findings were as following

Sr. No.	Material Content	% wise content
01	Residual Derived Fuel (RDF)	33
02	BIO-SOIL	43
03	INERT/REJECT	10
04	CONSTRUCTION & DEMOLITION WASTE	02
05	RECYCLABLES (PLASSTIC, GLASS, RUBBER ETC)	02
06	MOISTURE & PORCESS LOSS	10

D. In bio-mining/bio-remediation process, the area of legacy waste is divided into cells, around two third cells are converted into heaps of around 8000-10000 square feet through excavator, Bio-culture is spread on these heaps to contain foul odour and it is turned using excavator after 7-8 days for aeration and after around 15 days the stable legacy waste is taken to processing plants through trucks. In the processing plant, legacy waste is separated in sizes through different size trummel (Size and Density separation) for separation including shredding to obtain RDF, Bio Soil and other parts like recyclables, stones, broken glasses, etc. The Bio-soil segregated further in 3 layer .At each layer size of the bio-soil get reduce and final bio-soil of size < 22 mm produced which further analysed by NEERI . NEERI submits the analysis reports to Pune Municipal Corporation (PMC) after the permission from PMC this bio-soil is disposed to various farmers through Grampanchyat for preparation of new farming, which help as natural soil for developing new organic farming and also to convert barren land into the farming land by filling this Bio-soil. The farmers are regularly lifting this bio-soil due to quality of bio-soil using their own tractors & dumpers. The coarsest fraction which contains bricks, stones, footwear, plastic, rubber, coconut shells are passed through density separator which helps to recover combustibles which further

used as fuel. The mid fractions are plastic for which further shredding is carried out as per requirement and sold as RDF to cement plant. The nonrecyclables/rejects are disposed into sanitary landfill. List of Processing Machinery is given in the **Annexure-XX**. After receiving work order civil work completed and legacy waste processing start on 18 April 2019. Till Date 31st Dec 2021 total 8,60,305.205 MT legacy waste scientifically processed in this plant. Month wise process summary of legacy waste is given in the **Annexure-XX**.

- E.** The generated leachate is treated in leachate treatment plant of capacity 100 m³/d.
- F.** M/s. Bhumi Green energy has installed CCTV surveillance 24X7 for transparency in terms of operations and effective and efficient functioning of the processing plant. The link of the CCTV viewing has been shared with PMC commissioner office and other officer In charge of MSW of PUNE Municipal Corporation.
- G.** PMC has appointed NEERI (National Environmental Engineering Research Institute) as the project consultant for the bio-mining project. It was also informed by PMC that NEERI is taking samples of bio-soil, RDF, legacy waste and inerts on regular basis to ascertain if parameters are within the limit and the analysis results have been reported to be satisfactory.
- H.** Health & Safety Policy and Practices:
- It is observed during visit that strict environment conservation and health policies are at the site.
 - Provision to control air pollution due to dust made through sprinkling of water.
 - Odour control system was in operation.
 - Pest and fly control solution through chemical fogging system.
 - Fire control system was observed in operation
 - Leachate collection system is available.
 - Plantation around the processing premises has been carried out.
 - First aid kit was available and as informed, consulting physician for worker is made available as per the requirement.
 - Sanitization facilities were available for worker at the site.
 - Safety equipment's and uniforms observed for workers working in the plant.
 - On site canteen facilities are made available with hygiene.
 - On site adequate mobile washrooms and toilets were observed.
- I. Compliance with environmental norms and the Solid Waste Management Rules,2016**
- M/s. Bhumi Green Energy is compliance of rule MSW -2016, for all process within and outside the plant premises.
 - To ensure the strict compliance and to monitor and analyzed various parameters like legacy waste, process products and other important parameters, timely testing reports and disposal reports are being submitted to Pune Municipal Corporation.



Uruli Depot –Bio Mining plant of 1000 MT Per Day Capacity



Depot –Bio Mining plant of 1000 MT Per Day Capacity & Material Recovery Facility having capacity 500 MT Per Day Capacity



Leachate collection tank (above) &RO system of treatment (below)



During visit, huge quantity of unprocessed waste observed stored in shed provided for the project of M/s. Hanjer Bio Tech Company.

3.0 Summary & Conclusions:

- (a) It has been informed that PMC has stopped open dumping since 02/1/2020 (please refer para 2 & Annexure-II).

- (b) Bio mining at Uruli / Fursungi site is carried out as per Guidelines prepared by CPCB.
- (c) PMC has informed about identification of legacy waste dumpsites since 1985. The dumpsite used during 1985-1997 at Paud Road (Kothrud) Depot has been handed over to Pune Metro for construction of shed and remediation process was carried out on the municipal solid waste at the said location by Pune Metro and a car shed is constructed on this land (please refer para 2 & Annexure-II).
- (d) About 25 Lakh MT dumped during 1997-2008 have been claimed to be scientifically capped in 45 acres sites at Survey No. 191 to 195, Uruli/Fursungi, Pune.
- (e) During 2009 till 2013, wastes were processed in processing plants and about 1.25-1.5 lakhs MT of rejects were dumped into sanitary landfill operated by M/s Hanjer Bio Tech Company in 06 acres within the said Survey No. 191 to 195, Uruli/Fursungi, Pune. The sanitary landfill is not operational due to contract agreement termination and ongoing arbitration process. It has been covered with only soil cover which needs to be properly managed (please refer para 2 and Annexure-II).
- (f) The PMC is treating 100m³/d generated leachate and treated leachate is used for plantation mainly.
- (g) PMC has processed total 8,60,305.205 MT legacy waste scientifically till December 31st 2021 through M/s. Bhoomi Green Energy.
- (h) Of about 17 lakh MT wastes dumped in 20+15 acres land during 2014-Dec 2019 at the same Survey No. 191 to 195, Uruli/Fursungi, Pune:
- Out of 09 lakh metric tons (MT) lying on the aforesaid 20 acres land, 7.5 MT of legacy wastes have been bioremediated/bio-mined processed and the remaining 1.5 lakh MT will be processed in next 06 months under Phase-I.
 - For the other estimated 08 lakh MT lying in the aforesaid 15 acres, bio-mining is proposed as Phase-II. PMC is carrying out contour survey of area to ascertain exact quantity of legacy waste remaining on this area, once the quantum is finalized, processing of remaining quantity of legacy waste will be started to free this land for which tender is also proposed in upcoming months.
- (i) PMC to expedite bio-mining/bio-remediation of 08 lakh MT lying in the 15 acres at Survey Number 191 to 195, Uruli/ Fursungi, Pune.
- (j) PMC shall implement the action plan prepared by PMC and approved by State Pollution Control Board for the restoration of the environment.
- (k) PMC shall carry out feasibility study for Biomining of legacy waste dumped in 45 acres scientifically.
- (l) With regard to the sanitary landfill in 06 acres operated during 2009 till 2013 where 1.25-1.5 Lakhs MT of rejects have been disposed and not operational due to contract agreement

termination and on-going arbitration process, cover with only soil cover attracts various environmental concerns. There is, therefore, need of immediate intervention to expedite arbitration process so that work of bio-remediation/ bio-mining or closure of landfill, as appropriate, meeting the prescribed norms may be initiated at the earliest to address various environmental concerns due to improper closure of the same.

- (m) The ground water quality in and around within 50 meter of the periphery of the capped old legacy sites in 45 acres including the newly commissioned sanitary landfill in 08 acres and non-operational sanitary landfill in 06 acres land, be periodically monitored by PMC covering different seasons in a year that is, summer, monsoon and postmonsoon period to ensure that the ground water is not contaminated, as stipulated under clause (E) read with clause (H) of Schedule I of Solid Waste Management Rules, 2016. Usage of groundwater in and around landfill sites for any purpose (including drinking and irrigation) shall be considered only after ensuring its quality. Further, monitoring of leachate collection system be also regularly conducted by PMC.

(Pratap Jagtap)
Sub-Regional officer,
MPCB, Pune 1

(Shashikant Lokhande)
Scientist E,
CPCB, Pune

Date:- 05/01/2022

Place:- Pune

Item No. 01

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Execution Application No. 02/2021 (WZ)

In

Original Application No. 52/2015 (WZ)

Mr. Bhagwan Laxman Bhadale & Ors.

Applicant(s)

Versus

The Commissioner, Pune Municipal
Corporation & Ors.

Respondent(s)

Date of hearing: 21.06.2021

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE MR. JUSTICE M. SATHYANARAYANAN, JUDICIAL MEMBER
HON'BLE MR. JUSTICE BRIJESH SETHI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant(s): Mr. Asim Sarode, Advocate in E.A. No. 02/2021(WZ)
Respondent(s): Mr. Rahul Garg, Advocate for PMC
Ms. Supriya Dangare, Advocate

ORDER

1. This application seeks enforcement of earlier order of this Tribunal dated 19.07.2018. By the said order the Tribunal directed scientific disposal of the dumped waste amounting to 2.3 lakhs MT and also other waste continuously generated in the extended limits of Pune Municipal Corporation (PMC).

2. The applicant has stated that though the matter was subsequently disposed of on 12.10.2018 giving liberty to the applicant to raise the issue before an Oversight Committee constituted by this Tribunal vide order dated 20.08.2018 in O.A. No. 606/2018, *Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental*

issue, the term of the said Committee has ended and no report has been submitted by the Committee on this aspect. Thus, the issue still survives.

3. It is further stated on behalf of the Applicant that the PMC was required to furnish bank guarantee of Rs. 2 Crores to ensure compliance of order but since the order has not complied with, the bank guarantee needs to be encashed invoking the 'Polluters Pays' principle and the amount be utilized for restoration of the environment. In support of the submission that the waste processing has still not being completed, reference has been made to letter dated 11.07.2020 from the Principal Secretary, Environment, Maharashtra to the effect that apart from the already existing waste, 250 MT waste per day was in excess of the treatment. Similarly, as against generation of 750MLD of liquid waste, only 540MLD was being treated and the remaining released in the environment without treatment.

4. The applicant has also stated that the State PCB is proposing to grant permission for 200MT garbage processing plant at the site of Urali Devachi and Fursungi which are not appropriate sites as even the existing waste is not being duly processed.

5. Learned counsel appearing for the PMC has stated that there is no proposal for additional garbage processing at the waste site in question. However, waste processing facility is proposed for 1550 MTD waste so that no waste is left to be landfilled. No fresh dumping of waste is taking place at the said site since January, 2020. A part of the site has already been bio-mined and the remaining site will also be soon

cleared. However, learned counsel is not clear about the quantum of waste which remains to be cleared.

6. We have considered the rival submissions. The Tribunal has already issued time bound directions for clearance of legacy waste sites vide orders dated 24.01.2020 and 02.07.2020 in O.A. No. 606/2018 for ensuring compliance of Solid Waste Management Rules, 2016. Rule 22 of the said Rules lays down the time frame for implementation and the time limits for bio-remediation was five years from the commencement of the Rules which ended in April, 2021. Thus, the time taken after April, 2021 is clearly beyond the time stipulated under the Rules and also under the orders of the Tribunal. The PMC is liable to pay compensation for continued violations of the statutory norms for clearing the legacy waste. Learned counsel for the State PCB is not ready in the matter and seeks time.

7. In view of the above, since the legacy waste site has not been cleared as stipulated, bank guarantee of Rs. 2 Crores, furnished by the PMC to guarantee compliance and on failure encashment, is liable to be encashed. The PMC may deposit the said amount in a separate account coordinating with the concerned Bank. The amount may be utilised for restoration of the environment under an action plan, to be prepared by the PMC but approved by the State PCB. The Secretary, Environment, Maharashtra may monitor compliance of the directions issued vide order dated 11.07.2020 addressed to the Municipal Commissioner, Pune. The State PCB and Environment Department may take necessary requisite measures for ensuring compliance of the statutory Rules, following due process of law. Compensation may be

assessed and recovered for continued violations. The PMC may file a status report before the next date giving the extent of waste still remaining at the site and the timeline by which the same will be finally cleared, status of establishment of Waste Processing plants and their performance in terms of management of rejects arising out of WPPs, avoiding dumping as Sanitary Landfilling (SLF). MPCB and CPCB may jointly give a report on execution of biomining as per the guidelines of CPCB. The status report be filed by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 26.10.2021.

A copy of this order be forwarded to CPCB, State PCB, PMC and the Secretary, Environment, Department, Maharashtra by email for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

M. Sathyanarayanan, JM

Brijesh Sethi, JM

Dr. Nagin Nanda, EM

June 21, 2021
 E.A. No. 02/2021 (WZ)
 In O.A. No. 52/2015 (WZ)
 A



Office of the,
Deputy Municipal Commissioner
Solid Waste Management
Pune Municipal Corporation
Outward No:- SWM/ 2928
Date: - 08-10-2021

The Regional officer I
Maharashtra Pollution Control Board
Regional Office
Jog Centre, 3rd Floor, Wakadewadi
Old Pune Mumbai Road
Pune- 411 003

7/21/01-PS-0019
7/21/01-PS-0019

Sub:- Information required by the Committee formed as per directions given by the NGT Court in NGT Matter OS No.270-2020 on 17 September 2021 at Site Visit

Reference:- 1) Committee visit at Rochem Site on 17/9/2021 from 12.30 – 3.30 PM.

Dear Sir,

The Information asked by the expert committee formed as per directions given by the NGT Court in NGT Matter OS No.270-2020 has visited Rochem Separation Systems processing plant at final plot No.86 Ramtekadi Hadapsar on 17/09/2021 from 12.30 3.30 PM , and asked the PMC to submit following information:-

1. Dump Site (Earlier) Details:-

Present status - PMC had only one Dump site at Survey Number 191 to 195, Uruli/Fursungi Pune Pune which is allocated to PMC by the District Collector in 1989 for using as disposal site. It is spread on total 163 acres of Area, out of which on 8 Acres of land the PMC has developed cement ground and remaining area of 155 acres is effectively utilized for following SWM activities:-

- i) On 45 Acres old legacy waste is scientifically capped using HDPE Liner , Geo Membrane , Gas collection and flaring system , leachate collection

8/10/21

- system and covered with Vegetation (Small Shrubs) and it is maintained with annual maintenance contract.
- ii) On 20 Acres land phase I bio remediation / bio mining is going on since 18 April 2019.
 - iii) On approx 15 acres phase II legacy waste is lying which will be taken for bio mining in phase II and the PMC is carrying out contour survey of area to ascertain exact quantity of legacy waste remaining on this area, once the quantum is finalized, processing of remaining quantity of legacy waste will be started to free this land.
 - iv) 65 acres of land was given to Hanjer Bio Tech Company for setting up two processing plants of each 500 MT per day capacity to produce RDF /Compost and engineered secure land fill on 6 Acres land for disposing Inerts/reject material. These plants are not operational now, and Arbitration process is going on between the PMC and Hanjer Bio Tech Company.
 - v) On 08 acres land PMC has developed scientific landfill (SLF) and it is made operational since 23 November 2020 to dispose Inerts /rejects generated from different MSW processing plants within the city.
 - vi) On 2 acres internal roads and buffer zone is maintained.

1) Quantity Dumped Earlier :-

- i) From 1997-2008 - Around 25 Lakh MT (Scientifically capped)
- ii) From 2009 till 2013, MSW was processed in the Hanjer Bio Tech company processing plants, with a Capacity of 1000 MT per day. The processing was stopped in 2014 as the PMC terminated contract agreement with this company.
- ii) From 2014 - Dec 2019 - Around 17 Lakh MT
- iii) Out of Approx 17 Lakh MT, 9 Lakh MT is taken for Bio Mining in phase I and remaining around 8 Lakh MT will be taken for Bio Mining in Phase II

The PMC has stopped open dumping since 2 Jan 2020, and presently 100% waste generated in the City is processed.

2. SLF Details -

- 1) Location - Survey Number 191 to 195, Uruli/Fursungi Pune.
- 2) Size in Acre – 8 Acres
- 3) Quantity of Reject disposed per day - around 400- 500 MT per day
- 4) Operational Since - From 23 Nov 2020
- 5) Till Aug 2021 around 90,000 MT Rejects were disposed in SLF
- 6) Capacity of SLF - 3,65,000 MT

3. Bio Mining /Bio Remediation

The work of Bio Mining /Bio Remediation is given to M/s Bhumi Green Energy on 1/11/2018. After the plants erection was completed in all respect, the processing of legacy waste was started from 18 April 2019. The MPCB has given its authorization for processing at Bio Mining. The PMC has appointed the NEERI (National Environmental Engineering Research Institute) as the project consultant for the Bio Mining project. The NEERI is taking the samples of Bio Soil, RDF, Legacy waste, Inert on regular basis to ascertain if all parameters are within the limit and till to date all the samples and analysis results found to be satisfactory.

In Bio Mining /Bio remediation process, the area of legacy waste is divided into cells, around 2/3 cells are converted into hip of around 8000-10000 square feet through excavator, Bio Culture is spread on these hips to contain foul odour and it is turned using excavator after 7/8 days for aeration and after around 15 days the stable legacy waste is taken to processing plants through trucks. In the processing plant legacy waste is separated in size through different size traw mills (Size and Density separation) to separate different by products and then it is further shredded in the shredders (Reduction of size) to obtain RDF, Bio Soil and other parts.

- 1) Quantity of Legacy Waste - Around 17 Lakh MT
- 2) In phase I of Bio Mining 9 Lakh MT of legacy waste is considered and around 7.5 Lakh MT of legacy waste is processed and remaining 1.5 lakh will be processed within next 6 months.
- 3) In Phase II of Bio Mining remaining quantity of around 8 Lakh MT will be taken for processing, and for this tender will be called in upcoming months. The PMC

has appointed Surveyor agency to find out exact quantity of legacy waste remaining at site which will submit the survey report within two weeks.

4. Final Plot Number 86, 87 and 88 GPP Reservation and Approval Plan and Approval documents – Documents of Approved plant is attached.
5. Around 25 Truck Load of Compost (around 40 MT) Lifted from Rochem as per NGT order dated 5 December 2017.
 - 1) The Rochem Separation Systems has lifted around 6726 MT of Compost from the site in 853 vehicles from 1 March 2018 to 31 December 2018, this includes the 25 Truck Loads of compost. This compost is given at free of cost to the farmers .(List of daily lifting is attached herewith)
 - 2) There was fire incident at Rochem site on 7 March 2018. When fire took place there was around 150 MT of compost and 800 MT of RDF lying at site. Out of this only RDF part caught the fire and Compost part was safe. Hence Compost part was given to farmers and the Burnt part of RDF was sent to the landfill site and un burnt part of RDF was given to cement industries by Rochem.
 - 3) Compost analysis Report - Attached herewith
 - 4) Fire Incident FIR Copy is attached herewith.

Regards

Ajeet desh mukh
8/10/21

(Ajeet Deshmukh)
Deputy Municipal Commissioner
Solid Waste Department
Pune Municipal Corporation

130
08/10/2021

[Signature]
11.11.21

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 4010437/4020781
/4037124/4035273
Fax : 24044532/4024068 /4023516
Email : rohq@mpcb.gov.in



Kalpataru Point, 3rd & 4th floor,
Slon- Matunga Scheme Road No. 8,
Opp. Cine Planet Cinema, Near Slon Circle,
Slon (E),
Mumbai - 400 022

No: BO/SWMA/B- 2003000025

Date: 03/03/2020

FORM -II
[Rule 16 (1)]

To,
The Municipal Commissioner,
Municipal Corporation Pune,
Pune.

Sub: Authorization under the Solid Waste Management Rules, 2016.

Ref: Your online application for grant of authorization for dump site reclamation (Bio-mining activity) at Devachi Urali/ Fursungi Landfill Site UAN No. MPCB- MSW_AUTH-0000000338 Dtd. 05/02/2019.

The Maharashtra Pollution Control Board after examining the proposal hereby authorizes The Commissioner, having administrative office at Municipal Corporation Pune, PMC Main Building, Near. Mangla Theatre, Shivajinagar, Pune- 411 005 to set up and operate dump site reclamation (Bio-mining activity) of landfill site located at S. No. 191 to 195 , Devachi Urali/ Fursungi Landfill Site, Tal- Haveli, Dist- Pune operated by M/s. Bhumi Green Energy, B- 14, Narayan Baugh Society, Maggarpatta, Hadpsar, Pune- 411 028 on jointly and severally responsibility on both to comply the terms and conditions of authorization (including the standards to be complied with) attached to this authorization in Annexure I.

1. The authorization is hereby granted to carry out dump site reclamation (Bio-mining) activity of existing Devachi Urali/ Fursungi Landfill site.
2. The Solid Waste Management authorization is valid for the period up to 30/09/2024.
3. The authorization is subject to the terms and conditions stated below and such conditions as may be otherwise specified in these rules and the standards laid down in Schedules I and II under these rules
4. The Maharashtra Pollution Control Board may at any time revoke any of the condition applicable under the authorization and shall communicate the same in writing.
5. Any violation of provisions of Solid Waste Management Rules, 2016 attracts the penal provisions of the Environment (Protection) Act, 1986 (29 of 1986).
6. This authorization is granted without prejudice or being prejudice of the order passed/ to be passed by Hon'ble High Court/NGT.
7. The Corporation shall strictly follow the EIA Notification, 2006.

- time to time and the manual on solid waste management prepared by the Ministry of Urban Development
9. The Corporation/ operator of the facility shall be responsible for the safe and environmentally sound operations of the solid waste processing and or treatment facilities as per the guidelines issued by the Central Pollution Control Board from time to time and the Manual on Municipal Solid Waste Management published by the Ministry of Urban Development and updated from time to time.
 10. The Corporation/ operator of the facility shall make an application for renewal of the Authorization at least 60 days before the date of the expiry of the Authorization.
 11. This authorization is issued with pursuant to the decision of Consent Committee dtd. 13/12/2019.

(E. Ravandiran, MS)
Member Secretary

D. A. - Annexure- I

Copy f. w. cs-

The District Collector, Pune - Being one of the implementing authorities having overall responsibility for the enforcement of the provisions of Solid Waste Management Rules, 2016, it is obligatory on your part to see that the Solid Waste is processed & disposed off in accordance with the said Rules.

Copy to:

Regional Officer, MPCB, Pune / Sub Regional Officer, MPCB, Pune-1 - For necessary action.

ANNEXURE -I

Terms & Conditions to set up and operate dump site reclamation (Bio-mining activity) by The Municipal Commissioner, Municipal Corporation Pune site located on S. No. 191 to 195 , Devachi Ural/ Fursungi Landfill Site, Tal- Havell, Dist- Pune operated by M/s. Bhumi Green Energy, B- 14, Narayan Baugh Society, Maggarpatta, Hadpsar, Pune- 411 028.

- I. Segregated waste like Metallic paper, plastic etc. shall be Disposed through rag pickers by sale for recycle.
- II. The non-biodegradable Inert waste, residues of waste processing facilities as well as pre-processing rejects from waste processing facilities shall be disposed off at authorised landfill site only.

Note :

- 1] The odour nuisance from the site can be controlled by periodic spraying of microbial culture or any suitable method.
1. The municipal authority shall comply with these rules as per the implementation Schedule laid down in Schedule I & II as per Solid Waste Management Rules, 2016.
 2. The corporation shall submit its annual report in Form-IV to Maharashtra Pollution Control Board and the Secretary-in-Charge of the Department of Urban Development of the concerned State or Union Territory in case of metropolitan city and to the Director of Municipal Administration or Commissioner of Municipal Administration or Officer in -Charge of Urban local bodies in the state in case of all other local bodies of state on or before the 30th day of June every year.
 3. When an accident occurs of any municipal solid wastes collection, segregation, storage, processing, treatment and disposal facility or landfill site or during the transportation of such wastes, the municipal authorities shall forthwith report the accident in Form-VI to the Secretary In charge of the Urban Development. Department in metropolitan cities and to the District Collector in all other cases..
 4. The inert created during handling and processing of MSW shall be properly land filled at authorised
 5. The municipal authority will have to abide by the provisions of Solid Waste Management Rules, 2016.
 6. Tipper and Dumper shall be avoided. Closed body bins can be used or compactor shall be used for MSW collections.
 7. Raw waste material shall not be dumped/stored temporary at this site.
 8. All recyclable material shall be segregated at source and before receiving at disposal site.
 9. All mitigation measures like odour, smoke, fire, dust, nuisance etc. shall be taken by the corporation.
 10. Environment Management Plan and Disaster Management Plan shall be prepared and implemented by the corporation.
 11. Corporation / Operator of the facility shall submit Bank Guarantee of Rs. 5 lacs towards compliance of authorization conditions to the Board within 15 days period from issuance of this authorization, which will be valid for a period of five year.

time to time and the manual on solid waste management prepared by the Ministry of Urban Development.

13. Corporation / Operator of the facility shall be responsible for the safe and environmentally sound operations of the solid waste processing and or treatment facilities as per the guidelines issued by the Central Pollution Control Board from time to time and the Manual on Municipal Solid Waste Management published by the Ministry of Urban Development and updated from time to time.
14. Corporation / Operator of the facility shall carry out and submit baseline study of dumping yard.
15. Corporation / Operator of the facility should prepare and Implement Disaster Management Plan and Environment Management Plan effectively during operational phase.
16. Corporation / Operator of the facility shall disposed off Inert material/ residue, as per Solid Waste Management Rule, 2016.
17. Corporation / Operator of the facility shall not extract ground water without approval from Central Ground Water Authority (CGWA).
18. Corporation / Operator of the facility shall ensure that, during the Monsoon adequate preventive measures are taken to avoid erosion of MSW from site so as to stop flowing in to the drain and adjacent area.
19. Corporation / Operator of the facility shall provide proper leachate collection and treatment system for treatment of generated leachates.
20. Corporation / Operator of the facility shall provide covered vehicles for transportation and transfer station shall be in accordance with Construction and Demolition waste rules, 2016.
21. Corporation / Operator of the facility shall submit the document / agreement made with land owner /end-user for quantity of bio Mined material that they will accept.
22. This authorization is granted without prejudice or being prejudice of the order passed/ to be passed by Hon'ble High Court/NGT
23. This is issued pursuant to the decision circulation minutes of Consent Committee dtd. 13.12.2019.


 (E. Ravendiran, IAS)
 Member Secretary

List of Processing Machinery

Sr.	Particulars	Specifications	Qty
1	Auto Feeding Conveyor	1200mm X 15000mm – 3 HP motor	2 nos
2	Auto Feeding Conveyor	1500mm X 600mm – 5 HP motor	2 nos
3	FC Conveyor 1	900m x 1200mm – 5 HP motor	2 nos
4	FC Conveyor 2	900m x 7800mm – 3 HP motor	2 nos
5	FC Conveyor 3	3500m x 8900mm – 5 HP motor	2 nos
6	FC Conveyor 4	900m x 400mm – 3 HP motor	2 nos
7	FC Conveyor 5	750mm x 17600mm – 5 HP motor	2 nos
8	FC Conveyor 1	1200mm x800mm – 3hp motor	2 nos
9	FC Conveyor 2	1200mm x 5000mm – 3 hp motor	2 nos
10	FC Conveyor 3	900mm x 8000mm – 3 hp motor	2 nos
11	FC Conveyor 4	700mm x 13000mm – 5 hp motor	2 nos
12	DC Trommel 1	22500mm x 6130mm- 7.5 hp motor	2 nos
13	RDF Trommel	22500mm x 6130mm- 7.5 hp motor	2 nos
14	DC 2 Trommel	2250mm x 6130mm- 7.5 hp motor	3 nos
15	FC Conveyor 6	750mm x 8000 mm – 3 hp motor	2 nos
16	FC Conveyor 7	750mm x 4500mm – 3 hp motor	2 nos
17	FC Conveyor 8	750mm x 12000mm – 5 hp motor	6 nos
18	RDF conveyor	750mm x 22000mm – 5 hp motor	1 nos
19	Conveyor Assembly	10 conveyor set	1 nos
20	Bio-soil conveyor	750mm x 17600mm – 5 hp motor	5 nos
21	Reject Conveyor	750mm x 11600mm – 5 hp motor	2 nos
22	BR-150 Shredder RDF	1500mmx710mm- 150 hp motor	4 nos
23	Suspended Magnet	800mm x 400mm x250mm	1 nos
24	Magnetic Pulley	900mm x 350mm	1 nos
25	Blower fan	15 hp Nishiba 1440 RPM VFD	2 nos
26	Ballistic Separator	5 hp with VFD Drive	2 nos
27	Super Fine Machine	50 HP with VFD Drive	1 nos

➤ Movable Machinery & Equipment

Sr.	Particulars	Purpose	Qty
1	Excavator Hyundai 210	Hip making, Turning,	1 nos
2	Excavator Hyundai 140	Dry waste feeding	2 nos
3	Excavator Tata 210	Legacy waste feeding	1 nos
4	Excavator Hyundai 210	RDF & Bio-soil loading	1 nos
5	Tractor Dozer	Feeding	1 nos
6	Jcb Dozer	Feeding	1 nos
7	Hywa/Dumper	Legacy waste /bio-soil/ reject shifting	12 nos
8	Trucks – 14 tyre (Owen)	RDF dispatch	10 nos
9	Trucks – 14 tyre (Rented)	RDF dispatch	as per requirement
10	Tata Yodha	For store material	1 nos
11	Mahindra 575 tractor	For BiO-culturing work	1 nos

Month wise process summary of legacy waste

BHUMI GREEN ENERGY UNIT-III (Biomining)									DISPATCH (Weight In M.T.)			
MSW PROCESS & DISPATCH REPORT MONTH WISE												
Survey No. 191-195, FURSUNGI, URULIDEVACHI, KACHARA DEPO,												
TAL-HAVELI Pune Maharashtra - 412308 Mob.No.7775092692 / 9881360202.												
April -2019 to December -2021 (Weight In M.T)												
DATE:	MSW Receive	MSW Process	Moisture Loss In Process	C & D (Stone)	Plastic,Metal, Glass,hard plastic For Recycling	Biosoil	Reject	Production Rdf	Plastic,Metal, Glass,hard plastic For Recycling	Biosoil Dispatch To Farmer	Reject Shifting To S L F	Rdf Dispatch To Power Plant , Cement Factory Etc For Fuel.
April-19	9980.910	9455.910	484.566	224.545	851.032	4255.160	803.834	2836.773	255.305	3485.085	0.000	2483.060
May-19	19670.770	19620.770	945.874	447.046	1765.869	8829.347	1746.403	5886.231	1707.305	9158.735	0.000	3957.715
June-19	31080.385	30693.385	1261.873	565.338	2500.733	13812.023	3345.402	9208.016	2679.985	7672.360	0.000	10207.035
July-19	27920.850	28227.850	2024.107	702.707	1196.341	12702.533	3133.807	8468.355	1477.270	11340.805	1214.255	9581.630
Aug-19	21208.300	20278.550	1507.616	512.019	900.855	9125.348	2149.147	6083.565	987.035	7939.910	961.085	3734.390
Sep-19	28139.960	27869.960	2406.575	606.736	387.380	12541.482	2452.001	9475.786	373.425	7367.840	1691.085	9798.525
Oct-19	29418.340	29359.340	2521.548	643.552	358.246	13211.703	2642.115	9982.176	336.305	9612.970	743.530	10118.735
Nov-19	28985.395	29313.395	2537.568	597.105	207.276	13191.028	2667.296	10113.121	152.445	16069.635	923.685	9293.880
Dec-19	28669.010	29093.760	2486.742	606.281	194.612	13092.192	2676.585	10037.347	142.485	20034.050	4458.635	8967.885
Jan-20	29575.200	30236.200	2423.729	460.686	670.898	12678.078	3685.151	10317.657	738.980	16058.065	4130.620	11193.065
Feb-20	26492.780	26587.780	2100.685	426.456	422.542	11290.431	3157.059	9190.607	438.010	12078.445	4196.680	9744.335
March-20	28087.185	28036.185	2273.104	459.841	460.872	11820.183	3387.479	9634.707	401.190	7551.805	856.260	7423.985
April-20	27530.240	27893.240	2593.764	442.598	667.087	11091.589	3631.954	9466.248	412.460	11866.025	4207.685	324.930
May-20	26261.485	25986.420	2365.209	431.794	592.216	10451.699	3331.731	8813.771	706.880	16755.715	6343.920	17292.300
June-20	25846.385	25848.815	2197.135	371.303	601.301	10435.594	3557.584	8685.898	583.630	9710.115	3886.440	12121.800
July-20	26327.620	25721.255	2421.140	377.403	678.061	10223.399	3456.289	8564.964	579.575	10269.995	4561.250	10481.075
Aug-20	26080.350	25519.350	2136.627	367.781	559.458	10411.114	3407.373	8636.997	656.205	10375.760	0.000	8036.130
Sep-20	27584.855	28222.855	3146.945	671.792	213.886	12079.721	2681.501	9429.010	254.285	6730.625	0.000	9110.980
Oct-20	28215.520	28655.520	3146.992	584.988	203.591	12307.439	2836.907	9575.604	200.525	6154.910	1801.580	8704.275
Nov-20	26937.715	26418.715	2915.887	508.836	167.839	11352.347	2610.031	8863.776	161.270	5328.335	0.000	8933.545
Dec-20	25428.465	25482.465	2697.590	510.087	218.350	10985.608	2515.601	8555.228	296.200	10187.135	451.220	7730.865
Jan-21	26413.680	26624.680	2887.452	520.559	222.425	11593.361	2672.141	8728.742	262.985	13095.735	4197.825	10795.835
Feb-21	25241.125	25305.125	2696.758	504.565	211.557	10982.632	2558.628	8350.985	283.070	8673.140	6029.775	7252.080
March-21	25343.810	25357.810	2731.006	503.210	227.423	10939.427	2548.165	8408.579	265.210	10643.265	6926.760	9692.225
April-21	24121.430	24164.145	2605.419	476.589	218.903	10390.346	2469.572	8003.315	225.225	17306.090	6545.475	7653.275
May-21	24041.255	23673.050	2525.894	497.899	214.500	10495.093	2224.516	7715.148	274.285	23258.110	8010.165	6510.310
June-21	25895.120	26060.035	2696.415	462.349	233.512	10960.333	3257.851	8449.575	234.605	9603.745	3354.780	7889.460
July-21	26725.535	26888.535	2877.699	523.555	252.141	11613.660	2627.073	8994.405	245.910	6418.355	2450.155	10078.970
Aug-21	26507.970	27110.545	2919.901	526.424	256.733	11704.910	2642.462	9060.116	246.160	6943.885	2724.405	10191.475
Sep-21	26673.165	26699.165	2883.396	517.299	254.696	11530.175	2611.841	8901.758	245.495	6966.070	0.000	8368.445
Oct-21	27236.115	27236.115	2962.829	525.548	256.532	11760.643	2674.237	9056.327	280.895	8692.395	0.000	8304.500
Nov-21	25537.765	25537.765	2747.580	492.417	241.970	11045.065	2510.678	8500.056	243.595	9742.730	3287.315	8674.625
Dec-21	27126.515	27126.515	2913.314	524.752	257.324	11734.430	2679.520	9017.174	231.645	12290.475	3170.370	9983.665
Total-	860305.205	860305.205	80042.939	16594.061	16666.160	370638.094	91351.934	285012.017	16579.850	349382.315	87124.955	284635.005

- (1) Rdf Dispatched To Power Plant, Cement Factory, Etc For Fuel.
- (2) Biosoil Dispatched To Farmer For Agriculture Use .
- (3) Plastic, Glass, Shoose, & Hard Plastic For Recycling TO MALEGAON.
- (4) C & D Waste Use For Road Works, Low Level Are Fill By & Soling.
- (5) Reject Shifting to Landfield.



TO WHOMSOEVER IT MAY CONCERN

This is to certify that M/s Bhumi Green Energy – PUNE MUNICIPAL CORPORATION Bio-Mining Plant located at Sr. no 191/195 Fursungi Uruli Devachi ,Pune is our consistent & regular supplier of good quality Refused Derived Fuel (RDF) for our 10 MW Biomass Based Power Plant since past 2 years. The using of this fuel we generate the power and same has been evacuated to MSEDCL.

Thanking you

Yours Faithfully,
For AMBUJA INTERMEDIATES PVT. LTD.

Authorised Signatory



Date: 30.07.2021

Verified by Pmc &
Forwarded to Neemi

घन कचरा-व्यवस्थापन
पुणे महानगरपालिका

Region Office :
10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100

Rajendra Tidke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

Power Plant Division :
Works Gate No. 151 Behind
Akashwara Kumbh Kundera, Tung Village,
Tal : Mhal, Dist : Sangli - 416 101
Email : sineswre200@gmail.com
GST No. 27AALCA1216B270

BALASAHEB PATIL HYGIENE SERVICES

Patil Sankul, 582 Gultekdi Market Yard, Pune 411037 Mob - 9822601863

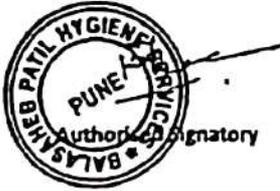
Date: 31.07.2021

WHOMSOEVER IT MAY CONCERN

This is to certify that M/s BHUMI GREEN ENERGY - PUNE MUNICIPAL CORPORATION Bio-Mining Plant located at Sr.no 191/195 Phursungi Urull Devachi Pune are the regular good quality (RDF) fuel supplier in JVS COMATSCO INDUSTRIES PVT.LTD through our company for last 2 year This RDF is use in boiler as a fuel for burning

Thanking you

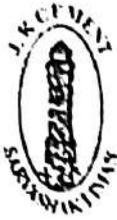
For Balasaheb Patil Hygiene Services



verified by pme &
forwarded to Meeri


Rajendra Tilke
 Junlor Engineer (Mechanical)
 Solid Waste Management Department
 Pune Municipal Corporation

घन कचरा-व्यवस्थापन
 पुणे महानगरपालिका



JK Cement WORKS
MUDRAPUR

(Unit - J.K. Cement Ltd)
CIN : L17229UP1994PLC017100

Phone : 01-8350-289000
Fax : 01-8350-289001
E-mail : factory.mudrapur@jkcement.com

Works : P.O. Mudrapur - 587 122
Dist. Bagalkot (Karnataka) India

Ref: JKCM/2021-22/AFR/01

Date: 31st July 2021

TO WHOMSOEVER IT MAY CONCERN

This is to certify that M/s Bhumi Green Energy – PUNE MUNICIPAL CORPORATION Bio-Mining Plant located at Sr. no 191/195 Fursungi Uruli Devachi Pune, is our consistent & regular supplier of good quality Refused Derived Fuel (RDF) since past 2 years for our unit in Muddapur, Bagalkot Karnataka. We at JK Cement Works, Muddapur using this as an alternate fuel as a replacement of conventional fuel & this RDF is being co-processed in our Cement Kiln.

Thanking you,

Yours Faithfully

For JK Cement Works, Muddapur



R.B.M. Tripathi
Unit Head

Verified by PMC &
Forwarded to NERI

घन कचरा-व्यवस्थापन
पुणे महानगरपालिका

Rajendra Tidke

Registered & Corporate Office:
Kamla Tower, Kanpur - 208 002
Ph. : 0512-2371478-81
E-mail : hq@jkcement.com
Website : www.jkcement.com

Senior Engineer (Mechanical)
Waste Management Department
Pune Municipal Corporation

Marketing Office:
Rishi Chambers, Plot No. 11, Galaxy Garden
In Road, Koregaon Park, Pune - 411001
Ph. : 020-41350000 Fax: 020-41350099
Email : cmo.south@jkcement.com





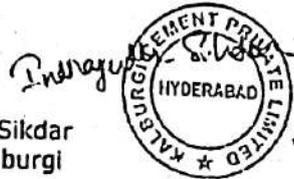
KALBURGI CEMENT PRIVATE LIMITED
 (Formerly Veolia Cement Private Limited)
 An I/S Certified Company (ISO 9001, ISO 14001 & OHSAS 18001)
 H 21/22, Hebron Marg, Kalyan Nagar, Bangalore 56
 Hyderabad - 500 034, Ph: +91 40 32191177, Fax: +91 40 32191177
 (M) 97421 10205/10260535

Certificate of Destruction

Issued to: BHUMI GREEN ENERGY
 Reference: KCPL/AF/BHUMI/21/003
 Date:04-08-2021

This is to certify that M/s Bhumi Green Energy – PUNE MUNICIPAL CORPORATION Bio-Mining Plant located at Sr. no 191/195 Fursungi Uruli Devachi ,Pune is our consistent & regular supplier of good quality Refused Derived Fuel (RDF) since past 2 years and we have successfully co-processed this RDF in our Cement Kiln.

Name: Indrayudh Sikdar
 Location: KCPL Kalburgi



Verified by Pmc &
 Forwarded to Neeri
 घन कचरा-व्यवस्थापन
 पुणे महानगरपालिका

Rajendra Tidke
 Junior Engineer (Mechanical)
 Solid Waste Management Department
 Pune Municipal Corporation





ग्रामपंचायत आळंदी म्हातोबा
ता. हवेली, जि. पुणे

स्थापना ०२/०४/१९३५



सौ सोनाली तुषार जयलकर
संपर्क ९५२७८२७९७९

सौ सोनाली महेश माकर
संपर्क ८८४७७०२७३९

श्री.पी एस पवार
ग्रामविकास अधिकारी
९९२३१८९३४०



दिनांक / / 20
दि. 02/04/2021

प्रति,

भूमी ग्रीन एनर्जी

पुणे महानगर पालिका कचरा प्रकल्प

फूरसुंगी / उरुळी देवाची कचरा डेपो

विषय : बायोसॉईल खता संदर्भात

महोदय ,

पुणे महानगर पालिका अंतर्गत भूमी ग्रीन एनर्जी हा प्रकल्प फूरसुंगी / उरुळी देवाची कचरा डेपो येथे कार्यान्वित असून सदर बायोमायनिंग प्रकल्पातून जे बायोसॉईल खत निर्माण होत आहे. याचा मोठ्या प्रमाणात वापर समर्थ शेतकरी वर्ग करत आहे. काही शेतीचा परीसर हा खडकाल स्वरूपाचा आहे. अशा ठिकाणी आपणाकडील बायोसॉईल पसरवून सदर खडकाल परीसर हा पिक लागवडीसाठी देखिल निर्माण करता येत आहे. तसेच सदर बायोसॉईल खतांमुळे जमिनिची सुपिकता देखिल वाढत आहे. व परीणामी उत्पन्नात वाढ होत आहे. तरी आपण सदर बायोसॉईल खताची निर्माती करून शेतकऱ्या मागणी प्रमाणे पुरवठा करावा

verified by pmed

forwarded to ~~Neeri~~

Neeri

Taralkar
सरपंच

घन कचरा प्रकल्प
पुणे महानगरपालिका

शा.स. आळंदी म्हातोबा
ता. हवेली जि. पुणे

Rajendra Tidke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

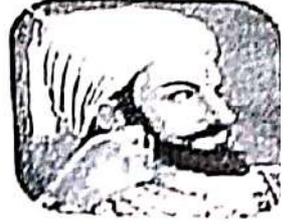
Rajendra Tidke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation



"ग्रामपंचायत हा लोकशाहीचा पाया आहे"

स्थापना 30/09/1993

ग्रामपंचायत डिग्रजवाडी



ता.शिखर जि. पुणे ४१२२१६

श्री. यशवंत आचार्यराव गवळ

ग्रामसंचक

श्री. यशवंत आचार्यराव गवळ

समर्थक

जा.क्र.:-

दिनांक:-

भूमी ग्रीन एनर्जी
पुणे, महानगर पालिका
फुरसुंगी, उरुळी देवाची
कचरा डंपो, पुणे ४१२३०८



विषय: फुरसुंगी उरुळी देवाची येथील बायोसायनिंग प्रकल्पातील वायोसॉइल खता संदर्भात

संदर्भ:

पुणे महानगर पालिका निर्मित भूमी ग्रीन एनर्जी ही कंपनी फुरसुंगी उरुळी देवाची कचरा डंपो येथे स्थापित असून सदर प्रकल्पातील बायोसायनिंग मधून निघणारे वायोसॉइल खत हे जमिनीच्या तळाशी टाकले जाते. जमीन भरावासाठी व पिकांच्या लागवडीसाठी मोठ्या प्रमाणात शेतकरी बांधव वापरत आहे. त्यामुळे शेती देखील चांगल्या दर्जाची होत आहे. तरी सदर बायोसॉइल खत हे गावातील शेतकरी जमिनीत थालणू निर्मित करून पुरवठा करावा.


समर्थक

ग्रामपंचायत डिग्रजवाडी

verified by Pmed ता.शिखर, जि.पुणे.
forwarded to Neerl


Rajendra Tidke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

१ कचरा-व्यवस्थापन
पुणे महानगरपालिका



स्थापना : दि. २५-१२-१९७५



शागांपारता हाच शाग शिकारामा गुलगूरा पारता आहे.



ISO : 2001 प्रमाणित ग्रामपंचायत

ग्रामपंचायत तारडे

ता.हपेली, जि.पुणे

श्री.एस.एस.विस्वाय
ग्रामसेवक

श्री.मीना यादवरो कोळेकार
उपसरपंच
मो.९८५०४७६२४०

श्री.मारुती कामा चरकडे
सरपंच
मो.९९२३९६३०७८



संदर्भ क्र. १२६
प्रति,
शुंगी ग्रीन एनर्जी

दि.: 03/01/2029

पुणे महानगर पालिका कचरा प्रकल्प

फुरसुंगी/उरुळीदेवाची कचरा डेपो

विषय :- बायोसॉईल खता संदर्भित
महोदय

पुणे महानगरपालिका मंत्राली शुंगी ग्रीन एनर्जी हा प्रकल्प फुरसुंगी/उरुळीदेवाची कचरा डेपो क्षेत्रे कार्यान्वित असून सदर बायोमायनिंग प्रकल्पानुन जे बायोसॉईल खत निर्माण होत आहे. याचा मोठ्या प्रमाणात वापर समस्या बर्ग करत आहे. काही शेतीचा परिसर हा खडकाळ स्वरूपाचा आहे. मशा ठिकाण मापणाळीत बायोसॉईल पसरवून सदर खडकाळ परिसर हा पिक लागवडीसाठी देखील निर्माण करता येत आहे. तसेच बायोसॉईल अंतर्गुले जमिनीची सुपिकता देखील वाढत आहे. व परिणामी उत्पन्नान वाढ होत आहे. तरी आपण सदर बायोसॉईल खताची निर्मिती करून शेतक-शेत्या मागणीप्रमाणे पुरवठा करता.


श्री.मारुती कामा चरकडे
सरपंच
ग्रामपंचायत तारडे ता.हपेली, जि.पुणे

Verified by Pme &
forwarded to Neer!

धन कचरा-व्यवस्थापन
पुणे महानगरपालिका


Rajendra Tidke

Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

झाडे लावा, झाडे जगवा... शां.पं.कक वेळेवर भवणा करा.
पाण्याचा वापर काटकसरीने करा... आपला परिसर स्वच्छ राखा...





समाजाच्या आर्थिक सामाजिक राजकीय सांस्कृतिक व शैक्षणिक
विकासासाठी प्रयत्न करणारी स्थानिक स्वराज्य संस्था

स्थापना - १९५२

ग्रामपंचायत सोरतापवाडी

ता.हवेली, जि.पुणे. पिन - ४१२ ११०

Email: gpsortapwad1952@gmail.com



सौ.संभ्या अभित चौधरी
सरपंच
मो.नं.7057951535

श्री.संतोष सोपान नेवसे
ग्राम विकास अधिकारी
मो.नं.9011085586

श्री.नितेश विठ्ठल खटाटे
उपसरपंच
मो.नं.9850623802

जावक क्र.

दि ०३/०८/२०२

११/०८/२०२१

भुमी ग्रीन एनर्जी

पुणे महानगर पालिका कचरा प्रकल्प

फुरसुंगी/उरुळी देवाची कचरा डेपो

विषय- बायोसॅ ईल खता संदर्भात.

महोदय,

पुणे महानगर पालिका अंतर्गत भुमी ग्रीन एनर्जी हा प्रकल्प फुरसुंगी/उरुळी देवाची येथे कचरा डेपो कार्यान्वित असून सदर बायोमायनिंग प्रकल्पातुन जे बायोसॅईल खत निर्माण होत आहे याचा मोठ्या प्रमाणात वापर समस्त शेतकरी वर्ग करित आहे.तसेच काही शेतीचा परिसर हा नापिक कडकाळ स्वरूपाचा आहे.आशा ठिकाणी आपना कडील बायो सॅईल पसरऊन सदर परिसर हा पिक लागवडी साठी देखील निर्माण करता येत आहे.तसेच सदर बायो-सॅईल खतांन मुळे जमिनीची सुपिकता देखील वाढत आहे परिणामी शेती उत्पादनात वाढ होत आहे.तरी आपण सदर बायो-सॅईल खताची निर्मिती करून शेतक-यांच्या मगणी नुसर पुरवठा करावा.

Nitesh.k

उपसरपंच
ग्रामपंचायत सोरतापवाडी
ता.हवेली, जि.पुणे

घन कचरा-व्यवस्थापन
पुणे महानगरपालिका

Rajendra Tilke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

verified by pms
forwarded to Neeri



ग्रामपंचायत लोणी काळभोर

ता. हवेली, जि. पुणे ४१२ २०१, फोन नं. : ०२०-२६९९३२७०
ISO - 9001:2015

सरपंच
श्री. राजेंद्राजी विठ्ठल काळभोर
rajwamk4041@gmail.com
Mobile : 9823304041

उपासरपंच
श्री. जयश्री अमिग काळभोर
jyashrikalbhore0506@gmail.com
Mobile : 9821000413

ग्रामविकास अधिकारी
श्री. जी. के. पगार
Email : pgarwrik1988@gmail.com
Mobile : 9521814580



दि. ०२/०८/२०२१

भूमी गीन एजन्सी,

पुणे महानगर पातिका कचरा प्रकल्प,

फुरसुंगी, उरुळी देवाची कचरा डेपो.

विषय :- बायोसॉईल खता संदर्भात.....

घन कचरा-व्यवस्थापन
पुणे महानगरपालिका

महोदय,

पुणे महानगरपालिका अंतर्गत भूमी गीन एजन्सी हा प्रकल्प फुरसुंगी/उरुळी देवाची कचरा डेपो येथे कार्यान्वित असून सदर बायोमायनिंग प्रकल्पातून जे बायोसॉईल खत निर्माण होत आहे. याचा मोठ्या प्रमाणात वापर समस्य शेतकरी वर्ग करत आहे. काही शेतीचा परिसर हा खडकाळ स्वरूपाचा आहे. अशा ठिकाणी आपणाकडील बायोसॉईल पसरवून सदर खडकाळ परिसर हा पिक लागवडीसाठी देखील निर्माण करता येत आहे. तसेच सदर बायोसॉईल खतामुळे जमिनीची सुपीकता देखील वाढत आहे. व परिणामी उत्पन्नात वाढ होत आहे.

तरी आपण सदर बायोसॉईल खताची निर्मिती करून शेतकऱ्यांच्या मागणी प्रमाणे पुरवठा करावा.

Verified by pmed
forwarded to Narech
जाई दे नळभोर

Rajendra Tidke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

सरपंच
ग्रामपंचायत लोणी काळभोर,
ता. हवेली, जि. पुणे

ग्रामपंचायत हाच ग्रामविकासाचा पाया आहे !

कर घेऊन भराय विकास मदत करा !!



ग्रामपंचायत पेट

स्थापना : 22/3/2000

ता. हवेली, जि. पुणे - ४१२११०

Email : pethgrampanchayat123@gmail.com

सी. वर्षा निलेश चौधरी
(उपसरपंच)

श्रीमती उज्वला माहादेव दिगणे
(ग्रामसेविका)

श्री. सुरज मालचंद्र चौधरी
(सरपंच)

मो. 9011047172

मो. 8888718484



दिनांक :

०३/०८/२०२१

मा. व्यवस्थापक

भूमी ग्रीन एनर्जी फुरसुंगी / उरुळीदेवाची

म.न.पा.डेपो हडपसर पुणे ४१२३०८

धन कचरा-व्यवस्थापन
पुणे महानगरपालिका

विषय — आपणामार्फत बायोसॉईल खतांचा पुरवठा होण्याबाबत.

महोदय,

वरील उपरोक्त विषयास अनुसरून सरपंच / ग्रामसेवक ग्रामपंचायत पेट, तालुका-हवेली, जिल्हा-पुणे यांजकडून आपणास कळविण्यात येते कि पुणे महानगर पालिकेचा बायोमायनिंग प्रकल्प हा फुरसुंगी / उरुळी देवाची कचरा डेपो येथे कार्यान्वित असून सदर प्रकल्पात कंपनी मध्ये तयार होणारे बायोसॉईल खत हे शेतकरी शेंतीसाठी खत म्हणून तसेच जमिनीची सुपीकता वाढवण्यासाठी वापरत आहे. व ते शेंतीसाठी फायदेशीर ठरत आहे. त्यामुळे पिकांची वाढ व पिकांच्या उत्पादन क्षमतेत देखील वाढ होत आहे.

तरी आपणाकडून सदर बायोसॉईल माती मिश्र खताचा पुरवठा शासकीय नियमास अधीन राहून शेतकऱ्यांना मिळावा.

Verified by Pmc &
Forwarded to Neeraj

Rajendra Tidke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

कळावे,

सरपंच

ग्रामपंचायत पेट
ता.हवेली, जि.पुणे



॥ यदुजन दिताय यदुजन सुखाय ॥

स्थापना दि.24/02/1953

ग्रामपंचायत नायगांव

गु.पो.नायगांव ता.हवेली जि.पुणे 412110.mail id -gpnaigaon@gmail.com

सरपंच

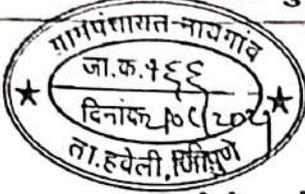
उपसरपंच

ग्रामसेवक

श्री.अणेश गुलाव चौधरी

सौ. पल्लवी नयनाथ गायकवाड

सौ.सयाती अशोक राजगुरु



दि.02/08/2021

भुमी ग्रीन एनर्जी

पुणे महानगर पालिका कचरा प्रकल्प

फुर्सुंगी/ऊरुळी देवाची कचरा डेपो

विषय- बायोसॉईल खता संदर्भात

महोदय,

पुणे महानगर पालिका अंतर्गत भुमी ग्रीन एनर्जी हा प्रकल्प फुर्सुंगी / ऊरुळी देवाची कचरा डेपो येथे कार्यान्वित असून सदर बायोमायनिंग प्रकल्पातून जे बायोसॉईल खत निर्माण होत आहे. याचा मोठ्या प्रमाणात वापर समस्थ शेतकरी वर्ग करत आहे. काही शेतीचा परीसर हा खडकाळ स्वरूपाचा आहे. अशा ठिकाणी आपणाकडील बायोसॉईल पसरवून सदर खडकाळ परीसर हा पिक लागवडीसाठी देखिल निर्माण करता येत आहे. तसेच सदर बायो सॉईल खतांमुळे जमिनिची सुपिकता देखिल वाढत आहे. व परीणामी उत्पन्नात वाढ होत आहे.

तरी आपण सदर बायोसॉईल खताची निर्माती करून शेतक-यांच्या मागणी प्रमाणे पुरवठा करावा.

(Signature)

सरपंच

ग्रामपंचायत नायगांव
ता.हवेली, जि.पुणे

Verified by pme &
Forwarded to Neeri

(Signature)

Rajendra Tidke
Junior Engineer (Mechanical)
Solid Waste Management Department
Pune Municipal Corporation

घन कचरा-व्यवस्थापन
पुणे महानगरपालिका



Lucky Waste Glass 

Nazir Shaikh
9850288340



Sr.No.16, Hissa No.1/2/3, Uruli Devachi, Plot No.B, Tal. Haveli, Dist. Pune.

Ref. No. :

Date: 13/08/2021

TO WHOMSOEVER IT MAY CONCERN

This to certify that since last two years from Bhumi Green Energy – Pune Municipal Corporation Biomining plant located at Sr. no 191/195 Fursungi Uruli Devachi ,Pune we regularly received full size glass bottles & broken glass bottles. We wash these full size bottles for reuse purpose and we make new bottles from broken glass bottles. Then we dispatch it to our clients.

Thanking You

For Lucky Waste Glass
Nazir Shaikh
Proprietor

(c)

NATIONAL WASTE PAPER SUPPLIERS

Dealers In All Types of Paper & Plastic Scrap

1047, New Nana Peth, Opp. Baharat Theater, Pune - 411002

Date: 30/07/2021

TO WHOMSOEVER IT MAY CONCERN

This to certify that since last two years from Bhumi Green Energy – Pune Municipal Corporation Biomining plant located at Sr. no 191/195 Fursungi Uruli Devachi ,Pune we regularly recieved various types of recyclables like hard plastic, loose plastic, Goni, Rubber, Shoes, etc. We wash these recyclable plastic and make HDP Pipe, Gitti, Granules, Plastic to oil from these recyclable plastic. We further dispatch these various type of recycling products to our clients.

Thanking You

Your's Faithfully
For National Waste Paper Suppliers

Shelvi

Proprietor

Thanks

NATIONAL TRADERS

Dealers In All Types of Plastic, Paper, Metal & All Others Types Scrap Materials

315, Matang Wasti, Valdwadi, Hadapsar, Pune - 411028 / Mobile No. : 9822244747

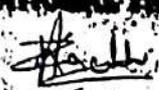
Date : 26/07/2024

TO WHOMSOEVER IT MAY CONCERN

This to certify that since last two years from Bhumi Green Energy – Pune Municipal Corporation Biomining plant located at Sr. no 191/195 Fursungi Uruli Devachi ,Pune we regularly recieved various types of recyclables like hard plastic, loose plastic, Goni, Rubber, Shoes, etc. We wash these recyclable plastic and make HDP Pipe, Gitti, Granules, Plastic to oil from these recyclable plastic. We further dispatch these various type of recycling products to our clients.

Thanking You

Your's Faithfully

For NATIONAL TRADERS

 Proprietor
 Thanks